

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 239/GT/2020

Subject : Petition for revision of tariff of Vindhyachal STPS Stage-V (500 MW) after the truing up exercise for the period from COD (30.10.2015) to 31.3.2019.

Petition No. 415/GT/2020

Subject : Petition for approval of tariff of Vindhyachal Super Thermal Power Station Stage-V (500MW) for the period from 1.4.2019 to 31.3.2024.

Petitioner : NTPC Limited

Respondents : MPPMCL & 6 others

Date of Hearing : **14.7.2022**

Coram : Shri I.S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Venkatesh, Advocate, NTPC
Shri Ashutosh K. Srivastava, Advocate, NTPC
Shri Abhishek Nangia, Advocate, NTPC
Shri A.S. Pandey, NTPC
Shri Anurag Naik, MPPMCL

Record of Proceedings

The Commission had reserved orders in these petitions on 24.8.2021. However, the order could not be passed prior to the Chairperson Shri P.K. Pujari demitting office. Accordingly, the matters are listed for virtual hearing today.

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2. During the hearing, the learned counsel for the Petitioner and the representative of the Respondent MPPMCL submitted that pleadings have been completed in the matter and the Commission may accordingly pass orders in the petition. Accordingly, order in the petition was reserved.

Petition No. 415/GT/2020

3. At the outset, the learned counsel for the Petitioner prayed for grant of time to file certain additional information in this petition. The representative of the Respondent



MPPMCL prayed that it may also be granted time to file its reply, to the said additional information to be filed by the Petitioner.

4. Accordingly, the Commission directed the Petitioner to file its additional information on or before **26.7.2022**, after serving copy to the Respondent, who may file its reply on or before **5.8.2022**. Rejoinder, if any, by the Petitioner by **12.8.2022**. Pleadings shall be completed by the parties within the due dates mentioned and no extension of time shall be granted. Accordingly, orders in the petition were reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

